

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Powergrid Corporation of India Ltd.

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Vallinayagam for R.5
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2, 12,
14 & 16

ORDER

The learned counsel for the Respondent again seeks some time to file the reply. Accordingly, he is directed to file the same on or before 06.09.2013 after serving copy on the other side.

Post the matter on **19.09.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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